

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

MA 243/2018 in CP(IB)-727(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 09.08.2018

NAME OF THE PARTIES:

Union Bank of India
v/s.
Paramshakti Steel Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

The Counsel for the Application/Resolution Professional as well as Respondents are present.

At request of the parties, list this matter for hearing on 21.08.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)